

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

128. M.A. 3725/2019

IN

C.P. 2762/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.07.2024**

NAME OF THE PARTIES: Vinayak Jashwantlal Bardolia

V/s.

Rudrapriya Fabrics Pvt Ltd & Ors

**Appearance**

For Petitioner /Applicant /Liquidator :

For Respondent :

SECTION 213 & 59 OF THE COMPANIES ACT, 2013

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Due to paucity of time, the matter could not be heard. List on **24.09.2024**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
--Saharukh--

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)